

बुरत में भी इस बातचीत में शामिल नहीं करना चाहिए और यह भी कि भारत सरकार को विद्रोही नागाओं के साथ इनडैफिनिटली बातचीत नहीं करते रहना चाहिए। उस बातचीत को जल्दी खत्म करना चाहिए और अब यह तमाशा बन्द होना चाहिए।

Shri M. C. Chagla: The first part of the question is based on the assumption that we are going to permit Shri Phizo to come here. As I said, no decision has been taken on it and no decision will be taken without consulting the Nagaland Government.

श्री कंबर लाल गुप्त : क्या चीफ़ मिनिस्टर ने भारत सरकार को यह कहा है या नहीं ?

Shri M. C. Chagla: I cannot disclose any correspondence of any talks that take place between the Central Government and the Chief Minister. But I want to assure the House that we will not go contrary to the advice of the State Government of Nagaland.

श्री कंबर लाल गुप्त : मेरे दूसरे सवाल का जवाब नहीं दिया गया है। क्या नागालैंड के चीफ़ मिनिस्टर ने यह भी कहा है कि विद्रोही नागाओं के साथ इनडैफिनिटली बातचीत नहीं की जानी चाहिए ?

Shri M. C. Chagla: Well, the same answer applies.

Shri Bal Raj Madhok (South Delhi): It was in the press and people talk about it. Still, you do not know about it.

12.23 hrs.

**RE: QUESTION OF PRIVILEGE
MISREPORTING OF LOK SABHA PROCEEDINGS
BY UNI AND INDIAN EXPRESS**

Mr. Speaker: On the 6th July, 1967 Shri C. K. Bhattacharyya raised a question of privilege against the UNI

and the *Indian Express* for misreporting of his speech in the House on the 4th July, 1967 and I had then said that the UNI and the *Indian Express* would be asked in the first instance to state what they had to say in the matter. I have since received replies from both the parties.

The General Manager and Editor of the UNI in his letter dated the 7th July, 1967 has stated "that there was no error in reporting nor any reference to gherao attributed to Mr. Bhat'acharyya in the news agency report circulated by UNI.

The Editor of the *Indian Express*, in his letter dated the 7th July, 1967, has stated as follows:

"I have gone through the original copy of the UNI Parliamentary report and of the report published by us in our issue of July 5, 1967. Let me say at once that the mistake is ours. I find that one of our Sub-Editors, while trying to compress the copy for reasons of space, cut out a paragraph and in doing so created the erroneous impression that what Mr. Dange said had been said by Mr. Bhattacharyya. We are genuinely sorry about this mistake. The Sub-Editor concerned has been taken to task."

Shri Nath Pal (Rajapur): No, Sir. He ought not to have been taken to task.

Mr. Speaker: I am reading that letter. It says:

"The Sub-Editor concerned had been taken to task. Moreover, we made it a point to publish in our issue of July 7 the PTI report of Mr. Bhattacharyya's complaint which makes it clear that he had not said what had been attributed to him mistakenly in the *Indian Express*."

Shri Nath Pal: The mistake could have been rectified without taking him to task.

Mr Speaker: It goes on

"I convey my apologies both to the Speaker and to the honourable Member concerned"

If the House, agrees, the Editor of the newspaper may be asked to publish the correction and his regret in the next issue of the paper and the matter be treated as closed thereafter

Some hon. Members: Yes

डा० राम मनोहर लोहिया (कन्नौज)
भट्टाचार्य साहब प्रौर डागे साहब मे फर्क ही क्या है ?

Shri S. M. Banerjee (Kanpur) Sir, I have a submission

Mr. Speaker. You should not go on raising issues which are not on the agenda like this?

Shri S. M. Banerjee I am not referring to this case

Mr. Speaker: Even if it is about something else, without informing me in advance, you raise something every day I will not allow it. It is no proper. You should inform me in advance what you want to raise

Shri N Sreekantan Nair (Quilon) During the zero hour we can raise questions which are not on the agenda

Mr. Speaker: Change the rules if you want, I do not mind it. But, under the rules as they are, nobody can raise a subject in this way without informing me. It is a misnomer to call it the zero hour

Shri N. Sreekantan Nair I want to submit something

Mr. Speaker: Come to my chamber. We shall certainly discuss it. Now, papers to be laid on the Table

12.25 hrs.

PAPERS LAID ON THE TABLE
REVIEW OF THE ACTIVITIES OF THE FOOD CORPORATION OF INDIA

The Minister of State in the Ministry of Food, Agriculture, Community

Development and Cooperation (Shri Annasahib Shinde): I beg to lay on the Table—

- (1) A copy of the Review of Activities of the Food Corporation of India since its inception [Placed in Library See No LT-966/67]
- (2) A copy of the Review of the Food and Scarcity Situation in India (July 1967) [Placed in Library See No LT-967/67]

12 25½ hrs

ESTIMATES COMMITTEE
MINUTES

Shri F. Venkatasubbalah (Nandyal) Sir, I beg to lay on the Table a copy each of the following—

- (1) Minutes of the sittings of the Estimates Committee relating to their First and Second Reports on the Ministry of Information and Broadcasting—(i) Film Institute of India, Poona, and (ii) Board of Film Censors, Bombay
- (2) Minutes of the sittings of the Estimates Committee relating to their Third Report on the Ministry of Works, Housing and Supply—Rural Housing
- (3) Minutes of the sittings of the Estimates Committee relating to their Fourth, Fifth and Sixth Reports on the Ministry of Education—(i) National Museum, New Delhi, and National Gallery of Modern Art, New Delhi, (ii) Indian Museum, Calcutta, and Victoria Memorial Hall Museum, Calcutta; and (iii) Salar Jung Museum, Hyderabad; and Archaeological Museums